

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.181/00294/2018

Friday, this the 06th day of April, 2018

CORAM:

Hon'ble Dr. K.B. Suresh, Judicial Member

M.I. Sayed Mohammed,
S/o. A.K. Thamban, Aged 62 years,
W.C. Assistant Mason (Retd.), LPWD Sub Division,
Union Territory of Lakshadweep, Kalpeni – 682 557,
Residing at Mela Illam, Union Territory of Lakshadweep,
Kalpeni – 682 557. **Applicant**

(By Advocate – Mr. N. Unnikrishnan)

V e r s u s

- 1 Union of India,
Represented by the Secretary to the Government of India,
Ministry of Personnel, Public Grievances & Pensions,
Department of Personnel and Training, North Block,
New Delhi – 110 001.
- 2 The Administrator,
Union Territory of Lakshadweep, Kavaratti – 682 555.
- 3 The Pay and Accounts Officer,
Central Pension Accounting Office, Ministry of Finance,
Department of Expenditure, Trikoot II, Bikajicama Place,
New Delhi – 110 066.
- 4 The Director (Services),
Union Territory of Lakshadweep, Kavaratti – 682 555.
- 5 The Principal Pay and Accounts Officer,
Union Territory of Lakshadweep,
Kavaratti – 682 555.
- 6 The Superintending Engineer,
Lakshadweep Public Works Department,
Union Territory of Lakshadweep, Kavaratti – 682 555.
- 7 The Executive Engineer,
LPWD Sub Division, Kalpeni Island – 682 557.

8 The Chairman,
 Pension Fund Regulatory & Development Authority,
 First Floor, ICADR Building, Plot No. 6,
 Vasanthakunj Institutional Area, Phase II,
 New Delhi – 110 070. **Respondents**

(By Advocate – Mr. M.K. Padmanabhan Nair, ACGSC (R1, R3 & R8))
Mr. S. Manu (R2, R4 to R7))

This Original Application having been heard on 06.04.2018, the Tribunal on the same day delivered the following:

O R D E R

Per: K.B. Suresh, Judicial Member

In view of the order passed in O.A No.181/295/2018 dated 06.04.2018, this Original Application is also disposed of in terms of that. The respondents may give a due and drawn statement to the parties. No costs.

**(K.B. SURESH)
 JUDICIAL MEMBER**

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List of Annexures of the Applicant

Annexure A-1	-	A true copy of Office Order F. 3/11/2001-C3/1119 dated 20.07.2008.
Annexure A-2	-	A true copy of Relieving Order F.No. 01/03-2011-AEK/1008 dated 30.06.2014.
Annexure A-3	-	A true copy of Order F. No. 1/8/2014-CB5 dated 20.07.2014.
Annexure A-4	-	A true copy of Order dated 01.07.2013 in OA No. 949/2010 and OA No. 746/2011.
Annexure A-5	-	A true copy of Judgment dated 21.12.2015 in O.P. (CAT) No. 31/2014, 32/2014 and No. 42/2013.
Annexure A-6	-	A true copy of Office Memorandum

No. 49014/2/2014-Estt. dated 26.02.2016.

Annexure A-7 - A true copy of Office Memorandum No. 49014/2/2014-Estt(C) dated 28.07.2016.

Annexure A-8 - A true copy of Casual Labourers (Grant of Temporary Status and Regularization) Scheme of the Government of India, 1993.

Annexure A-9 - A true copy of Office Memorandum No. 38/64/98-P&PW(F) dated 01.05.2012.

Annexure A-10 - A true copy Representation dated 03.03.2018 filed before the second respondent.

List of Annexures of the Respondents

Nil.
